

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of Creditor	Details of Claim received		Details of claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC						
1	Punjab National Bank (International) Limited, London	19-Oct-21	488,110,720	485,219,167	FC	As per Form C filed by FC - Full, Primary Security - Charges on Fixed Assets of the company arising out of Term Loan, Collateral Security - First charge on Land and Building at Kodoli, Pargaon, Amrutnagar, Warananagar District, Kolhapur	As per Form C filed by FC - 1. Corporate Guarantee of Shree Warana Sahakari Duddh Utpasak Prakriya Sangh Ltd. 2. Corporate Guarantee of Shree Warana Agricultural Goods Processing co-op Society Ltd. 3. Personal Guarantee of Chitrasen Nagnath Gulave	No	30.71				2,891,553		
2	IDBI Bank Limited	18-Oct-21	565,866,251	563,442,201	FC	As per Form C filed by FC - 1. Security for Cash Credit - Claim Amount Rs. 15.58 cr, I. First Charge on the entire current assets of the company, ii. Second charge on entire fixed assets of the company, iii. Corporate Guarantee of Shree Warana Duddh Utpasak Prakriya Sangh Ltd., 2. Security for Working Capital Term Loan. I. Extension of charge on entire fixed assets of the company, except the ice cream factory, which is funded by PNB, ii. Second charge on entire current assets of the company, iii. Corporate Guarantee of Shree Warana Duddh Utpasak Prakriya Sangh Ltd., 3. Security for Term Loan. i. First Charge on all fixed assets by hypothecation & mortgage viz. land, building, plant & machineries, furniture & fixtures of the company for which loan has availed. ii. All that piece and parcel of Non Agriculture Plot No. 54 to 58 admeasuring 3509 sq mtrs. out of Gat No. 236, 385/1 and 385/2 at Karmala (Gramin), Tal. - Karmala, Dist. - Solapur, along with two-storied RCC structure admeasuring 133.62 sq. mtrs owned by the company, iii. All the present & future plant & machinery and other assets situated at and including 0.82 ha of land and building in Gat No. 66 at Jangaon, Tal. Barshi, Dist Solapur and land building, plant & machinery at Gat No. 737/a at Pargaon	As per Form C filed by FC - Full Amount is guaranteed by (i) Vilasrao Yashwant Patil (ii) Shobha Prakash Patil	No	35.66	1,471,000		953,050			
3	Shree Warana Mahila Sahakari Path Sanstha Ltd, Waranagar	20-Oct-21	411,794,962	377,214,247	FC	As per Form C filed by FC - Full Amount is secured by Hypothecation of Stock located at Barshi and Warananagar unit	As per Form C filed by FC - Full Amount is guaranteed by (i) Vilasrao Yashwant Patil (ii) Shobha Prakash Patil	No	23.87					34,580,715	
	<b>Total</b>		<b>1,465,771,933</b>	<b>1,425,875,615</b>						<b>1,471,000</b>		<b>3,844,603</b>	<b>34,580,715</b>		